

706
31-10-18

No. 52 /Gaz/P.F./DHC/2018
Dated: 30/10/2018.

NOTIFICATION

Sh. Anand Swaroop Aggarwal, an officer of Delhi Higher Judicial Service has expired on 28.09.2018.



BY ORDER OF THE COURT

(Signature)
(Dinesh Kumar Sharma)
Registrar General

4724-4738
Endt. No. /Gaz./P.F./DHC/2018

Dated: 30/10/2018.

Copy forwarded for information and necessary action to:-

1. The District & Sessions Judge (Headquarters), Tis Hazari Courts Complex, Delhi.
2. The District & Sessions Judge, North-West, Rohini Courts Complex, Delhi.
3. The District & Sessions Judge, South, Saket Courts Complex, New Delhi.
4. The District & Sessions Judge, South-West, Dwarka Courts Complex, New Delhi.
5. The District & Sessions Judge, South-East, Saket Courts Complex, New Delhi.
6. The District & Sessions Judge, East, Karkardooma Courts Complex, Delhi.
7. The District & Sessions Judge, New Delhi Distt., Patiala House Courts, New Delhi.
8. The District & Sessions Judge, Shahdara, Karkardooma Courts Complex, Delhi.
9. The District & Sessions Judge, North-East, Karkardooma Courts Complex, Delhi.
10. The District & Sessions Judge, West, Tis Hazari Courts Complex, Delhi.
11. The District & Sessions Judge, North, Rohini Courts Complex, New Delhi.
12. The Principal Judge (HQs), Family Courts, Dwarka, New Delhi.
13. The Principal Secretary (Law, Justice & Leg. Affairs), Govt. of NCT of Delhi, Delhi Secretariat, New Delhi.
14. The Pay and Accounts Officer concerned.
15. Personal file of the officer concerned.

(Signature)
(Naresh Chand Garg)
Joint Registrar (Gaz.-I)

(Signature)
D.S.J. (H.Qs)
30/10/18
to P.O. & J.D.

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HOS): DELHI.

No. F.5 (1)/2018/76089-134 Dated, Delhi the 31 OCT 2018
Copy forwarded for information and necessary action to:-

1. The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee (Hindi/English) and Computer Section, Tis Hazari Court, Delhi.
2. The Judge In-charge, Mediation Center, Tis Hazari, Delhi.
3. The Chief Metropolitan Magistrate (Central), Tis Hazari Court, Delhi.
4. The Senior Civil Judge-cum-Rent Controller (Central), Tis Hazari Court, Delhi.
5. The Judge Small Causes Court (Central), Tis Hazari Court, Delhi.
6. The Administrative Civil Judge, (Central), Tis Hazari, Court Delhi.
7. The Sr. A.O.J / A.O J, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, Layers & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi.
8. The P.S. to Ld. District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Court, Delhi.
9. The Reader to Ld. District & Sessions Judge(HQs), Delhi.
10. The PRO, Tis Hazari Court, Delhi.
11. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Court, Delhi.
12. The Librarian, Telephone Operator & Facilitation Center, Tis Hazari Court, Delhi.

(Signature)
(Anju Bajaj Chandna)
Spl. Judge (PC Act)-06, CBI, Central/
Officer In-charge(Judicial),
For District & Sessions Judge (HQs),
Delhi.